As per the information provided by NCRB, the three States that have registered cases of highest number of crimes against women are Andhra Pradesh (24, 111 cases), Uttar Pradesh (23,569 cases) and West Bengal (20, 192 cases) in the year 2008.

Army soldiers getting food unfit for human consumption

*412. SHRI T.M. SELVAGANAPATHI: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that according to a report the Indian army soldiers posted at some of the most difficult locations in the world along the China and Pakistan borders are getting food that is unfit for human consumption and at times is more than two years beyond the expiry date;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the food items were given illegal life extensions by certain labs, against the standing rules of the army; and
 - (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Rations are supplied to troops as per laid down specifications. Quality control checks are carried by the ISO: 9001: 2008 certified Composite Food Laboratories of Army as per the existing Government policies/instructions. Ration unfit for human consumption are not issued. Various items of rations are required to be stored as part of Advance Winter/Monsoon stocking in remote locations and High Altitudes for meeting any emergent situations arising due to road closure. Shelf life of such food articles is reviewed periodically by Composite Food Laboratories of the Army to ascertain and ensure their quality before issue. No illegal extension of shelf life has been given by any of the Composite Food Laboratory. The improvement in rations is an on-going and continuous process.

Revenue generated by selling NTC mills

*413. SHRIMATI KUSUM RAI: Will the Minister of TEXTILES be pleased to state:

- (a) the State-wise details of the mills under National Textiles Corporation (NTC) as on date;
- (b) the State-wise details of the mills under NTC disinvested/sold during the last three years;
- (c) the details of revenue generated by disinvestments/selling of these mills and other properties thereof during the last three years; and
 - (d) the details of new mills set up by his Ministry during the last three years?

THE MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN): (a) The State-wise list of mills presently with the National Textile Corporation (NTC) is given in Statement-I (See below).